

(b) and (c). The details of seismic surveys are as under :

State	Unit	1994-95 Physical Achievement
Assam and Arunachal Pradesh	2D SLKM	1865.30
Uttar Pradesh (Kashipur area in Western U.P.)	3D SQKM	151.21
	2D GIKM	746.45

[*Translation*]

#### Flood Control

6316. SHRI DATTA MEGHE : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Maharashtra has sent any scheme to the Union Government for flood control and soil erosion for approval;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) The Union Government has not received any scheme on flood control and soil erosion from the Government of Maharashtra for appraisal and clearance.

(b) and (c). Do not arise.

[*English*]

#### Commemorative Stamp.

6317. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to bring forward a commemorative stamp on the occasion of the centenary celebrations of late Sri Gurram Jashuva a noted poet;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir. A commemorative stamp on late Shri Gurram Jashuva is not in the programme for commemorative postage stamps.

(b) Does not arise.

(c) A stamp on late Sri Gurram Jashuva does not fit into the guidelines for commemorative personality postage stamps.

#### Re-organisation of Paramilitary Forces

6318. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to reorganise the Paramilitary forces; and

(b) if so, the details and the purpose thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) No, Sir.

(b) Does not arise.

#### High Rise Buildings

6319. SHRI SHIV SHARAN VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of high-rise buildings in the capital;

(b) whether adequate fire fighting equipments have been installed in these buildings; and

(c) if not, the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) There are about 800 highrise buildings in the Capital.

(b) Adequate fire-fighting equipments have been installed in all but 98 such buildings.

(c) Notices under the Delhi Fire Prevention and Fire Safety Act, 1936 are issued from time to time to owners/occupiers of all multistoreyed buildings that fall short of the minimum requirements for adequate fire-safety. Reasonable time is given for meeting these requirements. Punitive action has also been initiated in some cases.

#### Competition by I.T.I.

6320. SHRI S.M. LALJAN BASHA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Indian Telephone Industry has drawn up any strategy to face competition from overseas manufacturers of telecom equipments; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b). Yes, Sir. ITI Ltd. is reorganising its structure and setting up strategic business groups in the areas of Switching, Transmission, Terminal Equipment, Micro-Electronics and Computers, Network Systems etc. to ensure better responses and efficient functioning.

The Company is contemplating diversification and manufacture of appropriate products employing state-of-the art technologies developed through in-house R&D efforts or technology transfer agreements. The Company is also strengthening the marketing set up.